CENTRAL ADMINSITRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI

CP No.414/2017 in OA No.606/2017

this the 11th day of July, 2017

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Mr. Shekhar Agarwal, Member (A)

Raj Singh Yadav Aged about 54 years S/o Late Shri J.S.Yadav R/o 4418, Ahiran Street Pahari Dhiraj, Delhi – 110 006.

.... Applicant

(By Advocate: Shri Ajesh Luthra)

VERSUS

- Shri P.K.Gupta
 Commissioner
 North Delhi Municipal Corporation
 4th Floor, Dr. S.P.M. Civic Centre
 JLN Marg, New Delhi 110 002.
- Shri Manish Gupta
 Commissioner
 South Delhi Municipal Corporation
 9th Floor, Dr. S.P.M.Civic Centre, New Delhi. Respondents.

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar,

When this matter is taken up for hearing, the learned counsel for the applicant seeks leave of this Tribunal to withdraw the present CP, with liberty to question the speaking order passed by the respondents in pursuance of the order of this Tribunal. Accordingly, the CP is dismissed as withdrawn with liberty, as aforesaid. No costs.

(Shekhar Agarwal) Member (A) (V. Ajay Kumar) Member (J)